

Regarding unfair treatment faced by people living in and around Kappalur Toll Plaza

**SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR):** Hon. Speaker Sir, Vanakkam. I want to raise an important issue regarding the injustice faced by the people of Tamil Nadu. I wish to remind you of the unfair treatment being faced by the people living in and around Kappalur Toll Plaza. I had raised this issue in the same House on 9<sup>th</sup> December 2022. Thereafter I had a meeting with the hon. Union Minister of Highways Shri Nitin Gadkari on 22<sup>nd</sup> December 2022 and discussed this issue. The hon. Minister gave a reply in March 2023. I urged upon him to shift the Kappalur Toll Plaza to some other place. But he assured that he will find a solution to this issue in a scientific manner. Even after 15 months after his assurance, the same atrocities continue to take place at Kappalur Toll Plaza. On 30<sup>th</sup> July 2024, the people of this area have planned to do a lockdown strike in Tirumangalam. The whole city of Tirumangalam will get into strike mode for removing this Toll Plaza. This is a clear indication of the approach of BJP being anti-people. For around 900 vehicles of this area, each vehicle has to pay Rs 350 for just passing through two kms, which is unjustified. This is an unfair treatment. I request that the vehicles belonging to Tirumangalam and Kappalur Sipcot should just be exempted from paying this toll fee. The BJP Government should provide justice to Tamil Nadu. Why is the Government reluctant to provide us with these rights? I request, through you, Sir, that the Union Government should come forward to stop such unfair and unjust treatment faced by the people of Tirumangalam and Kappalur Sipcot due to Kappalur Toll Plaza. Thank you.